

Annexure-1

Name of the corporate debtor: Moser Baer Solar Limited; Date of commencement of liquidation: May 30, 2019 List of stakeholders as on: March 10, 2021

List of secured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any		
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee						% share in total amount of claims admitted	
1	PUNJAB NATIONAL BANK			4,48,90,22,625	4,48,90,22,625	Financial	As per Annexure-1 attached	Yes								Claim is accepted.	
2	STATE BANK OF INDIA			3,40,41,44,777	3,40,41,44,777	Financial		No decision yet									Claim is accepted.
3	EXIM BANK			2,86,26,10,706	2,86,26,10,706	Financial		Yes									Claim is accepted.
4	INDIAN OVERSEAS BANK			2,65,20,06,319	2,65,20,06,319	Financial		No decision yet									Claim is accepted.
5	CENTRAL BANK OF INDIA			1,42,87,19,403	1,42,87,19,403	Financial		Yes									Claim is accepted.
6	UNION BANK OF INDIA			95,89,62,653	95,89,62,653	Financial		No decision yet									Claim is accepted.
7	BANK OF BARODA			78,91,61,925	78,91,61,925	Financial											Claim is accepted.
8	MOSER BAER INDIA LIMITED			4,68,36,80,406	-	-							4,68,36,80,406			Applications & counter applications have been filed with Hon'ble NCLT questioning the related party transactions	
Total				21,26,83,08,816	16,58,46,28,410								4,68,36,80,406				

Moser Baer Solar Limited

List of Security Interest

S. No	Charge Holder	Security Interest
1.	Punjab National Bank	<p>First pari passu charge by way of hypothecation of stock of raw material, stock in process, finished goods, packing material and stores & spares including stocks lying at depots, in transit, go-downs & docks and book debts, both present & future, outstanding decrees, money receivables, government subsidies, claims, bill contracts and investments any other current asset present or future.</p> <p>Second pari passu charge by way of hypothecation on all movable fixed assets of the Corporate Debtor (present & future).</p>
2.	State Bank of India	<p>First pari passu charge by way of hypothecation on all the present and future movable fixed assets of the Corporate Debtor.</p> <p>Second pari-passu charge by way of mortgage over immovable property of the Corporate Debtor admeasuring 21,000 square metres of land at Plot# 66B, Udyog Vihar, Ph-II, Greater Noida, Dist. Gautam Budh Nagar (U.P.).</p>
3.	EXIM Bank	<p>First pari passu charge on the immovable properties of the Corporate Debtor at Plot No.66B, Udyog Vihar, Phase-II, GNIDA, Distt. Gautam Budh Nagar (UP) for the due repayment by the Corporate Debtor to Exim Bank of the non-fund based facility upto the revolving limit of USD 15 million.</p> <p>First charge pari passu over Corporate Debtor's entire moveable fixed assets, both present and future.</p> <p>First pari passu charge on the Corporate Debtor's entire movable fixed assets, both present and future, for the due repayment of the Funded and Non-Funded facility and payment of interest and all other monies payable by the Corporate Debtor.</p>
4.	Central Bank of India	<p>First pari passu charge by way of hypothecation on the present and future Current Assets of the Corporate Debtor and second pari passu charge by way of hypothecation on the present and future movable Fixed Assets of the Corporate Debtor.</p> <p>First pari passu charge on the immovable properties of the corporate debtor for the term loan by way of constructive delivery.</p>
5.	Consortium	Share in Consortium %
	Union Bank of India	20.30%
		<p>First pari passu charge in favour of UBI, IOB, EXIM and BOB over immovable assets of the Corporate Debtor comprising of 21,000 sq mtr of land at Plot No. 66B, Udyog Vihar, Phase-II, GNIDA, Distt Gautam Budh Nagar (UP).</p> <p>First pari passu charge by way of Hypothecation on entire stocks & book debts and other current assets of the Corporate Debtor</p>

	Indian Overseas Bank	39.85%	<p>First pari passu charge by way of Hypothecation on stocks & book debts and other current assets of the Corporate Debtor.</p> <p>Collateral security - second pari passu charge on entire fixed assets of the Corporate Debtor (present and future) with other working capital lenders.</p>
	EXIM Bank	23.91%	
	Bank of Baroda	15.94%	
	Total	100%	
6	Consortium	Share in consortium %	<p>i) Facility A-1 : Term Loan, B-1 : Term availed after cut-off Date, Facility C-1: Term Loan Sanctioned but not availed, D-1: Working Capital Term Loan, E-1: Funded Interest Term Loan and F-1: CAPEX Loan, are secured by first pari passu charge on entire fixed assets of Co. and second pari passu charge on entire current assets.</p> <p>ii) Facility G-1: Working Capital (Fund Based & Non Fund Based) - secured by first pari passu charge on the entire current assets of the Corporate Debtor. Second pari passu charge on entire fixed assets of the Corporate Debtor.</p>
	Punjab National Bank	26.41%	
	State Bank of India	19.81%	
	Exim Bank	15.22%	
	Indian Overseas Bank	18.13%	
	Central Bank of India	9.92%	
	Union Bank of India	5.01%	
	Bank of Baroda	1.05%	
	Bank of Baroda ECB-Outside CDR	4.45%	
	Total	100%	